PAPERS LAID ON THE TABLE

I. NOTIFIC, RION UNDER THE EMPLOYEES PROVIDE IT FUND ACT, 1952

laid

II. NOTIFICATION OF THE MINISTRY OF LAB IUR EMPLOYMENT AND RE-HABILIT/ nc'N (DEPARTMENT OF LABOUR AND EMPLOYMENT)

THE D PIJTY MINISTER IN THE MINI! TRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. fAMIR): Sir,' I beg to lay on the Ta)le—

- (a) A co >y each of the following Notification i,in English and Hindi) of the Min sty of Labour, Employment and R habilitation (Department of Labour am Employment), under subsection (2) if section 7 of the Employees' Provident I inds Act, 1952.
- ^b) A cop f of the Ministry of Labour, Employmen and Rehabilitation (Department oi Labour and Employment) Notification G.S.R. No. 13, dated the 23rd Decej tber, 1969. fin English and Hindi).
 - (i) N< tification G. S. R. No-2686, da ed the 20th November, T969, pul isliing the Employees' Provident I inds (Fifth Amendment) Scheme, 969.
 - (ii) N tification G. S. R. No. 14 dated th ->3rd December, 1969, publishin the Employees' Provident FUJ ds (Seventh Amendment) Scheme, 969.
 - (iii) Notification G. S. R. No. 396 dated the 26 th February, 1970, publishing t e Employees' Provident Funds (Amendment) Scheme, 1970.

[Placed in Library. See No. LT-3644/70 br $\langle i \rangle$ to (iii).

REPORT (11 5g (HINDI VERSION) OF THE NA ONAL COMMISSION ON LABOUR

SHRI I G. JAMIR: I also beg to lay on the Table a copy of the Hindi Version of th< Report (1969) of the National Commi sion on Labour containing the main cone us ions and the recommendations (English version was laid on August 29, 1969). [Placed in Library. See No. LT-3246/70].

FINANCE ACCOUNTS (1966-67) (HINDI VERSION (OF THE CENTRAL GOVERNMENT

on the Table

THE **DEPUTY** MINISTER IN THE MINISTRY OF EXTERNAL ΑF **FAIRS SURENDRA** (SHRI PAL Sir, on behalf of Shri P.C. SINGH) Sethi, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1966-67 (in Hindi) (English version was laid on July 29 1968). [Placed in Library. No. See LT-3366/70]

- FIRST ANNUAL REPORT AND AC **COUNTS (1968-69) OF THE WEST** BENGAL AGRO-INDUSTRIES CORPORA TION LIMITED CALCUTTA AND RELATED PAPERS)
- THIRD ANNUAL REPORT AND ACCOUNTS '(1968-69) OF THE PUN JAB AGRO-INDUSTRIES CORPORATION LIMITED, CHANDIGARH AND RELATED **PAPERS**

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING): Sir, I beg to lay on the table a copy each of the following papers, under sub-section (1) of section 619 A of the Companies Act, 1956

- (i) First Annual Report and Accounts of West Bengal Agro-Industries Corporation Limited, Calcutta, for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts.
- (ii) Third Annual Report and Accounts of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1968-69, together with the Auditors' Report on the Accounts

[Placed in Library. See No. LT-328/70 for (i) and (ii)]

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

SHRI D. ERING: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Food), under sub-section (6) of section 3 of the Essential Commodi ties Act, 1955 :